

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2017**  
**&**  
**APPEAL NO. 159 OF 2017**

**Dated: 16<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 96 OF 2017**

**NTPC Limited** ..... **Appellant(s)**  
**Vs.**  
**AP Eastern Power Distribution Co. Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R-3 & R-4  
Mr. S. Vallinayagam for R-11

**APPEAL NO. 159 OF 2017**

**NTPC Limited** ..... **Appellant(s)**  
**Vs.**  
**West Bengal State Electricity Distribution Company Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-2 & R-12  
Mr. R.K. Mehta  
Ms. Hinanshi Andley for R-4  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-9  
Mr. Mohit Mudgal for R-13

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **22.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I. J. Kapoor)**  
**Technical Member**